

Declaration of Assets and Liabilities

Year 2022-2023

I, MD FIROZ ANSARI son/daughter/wife of ABDUL QUTYUM ANSARI

aged 52 years, belonging to BIHAR VIDHAN SABHA, PATNA

service and presently working as OFFICE ATTENDANT (BIHAR VIDHAN SABHA, PATNA)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000+	5000+	NIL		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20000+ in SBI BIHAR VIDHAN MANDAL PATNA AC-1083947 8582	1500+ SBI R BLOCK PATNA	NIL		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	NIL	GOLD-20gm SILVER-50gm	NIL		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

MD FIROZ ANSARI

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(V)	Others (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Govt. Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	1000000/-	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(h)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVTPATS79G	
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(III) Sales Tax [Only in case of proprietary business]	NIL	
	(IV) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA - 807

Gender :-

M (M/F)

Date of Birth :-

1 2 0 6 1 9 6 9 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR VIDHAN SABHA, PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: MD. FIROZ ANSARI

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 08.02.2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.